

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 116/2007 (NOTICE)		KHALANDAR Vs NASEEMA KHANUM	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
2	O.S. 117/2007 (NOTICE)		ABIB KHAN Vs NASEEMA KHANUM	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
3	O.S. 4/2010 (NOTICE)		K.G. RAMESH Vs LAKSHMAMMA	C.S.CHANDRASHEKAR B.N.NAGARAJU
4	O.S. 27/2012 (NOTICE)		SMT. RADHAMMA Vs NAGAMMA OTHERS	NAVEEDA SULTHAN CHIKKEGOWDA
5	R.A. 53/2013 (NOTICE)		Shanthamma Vs Gangadharaiah	
6	M.V.C. 364/2014 (NOTICE)		NATARAJ D. Vs SRINIVAS K.A.	
7	L.A.C. 194/2016 (NOTICE)		Assistant Commissioner Vs Bommamma	
8	L.A.C. 287/2016 (NOTICE)		Guligowda Vs Assistant Commissioner	
9	O.S. 44/2016 (NOTICE)		H.C. Krishnashetty Vs Venkatamma	Chikkegowda. C
10	M.C. 16/2020 (NOTICE)		M.B. Vinutha Vs B.N. Pradeep Kumar	B.R. Rangaswamy
11	M.C. 17/2020 (NOTICE)		H.G. Chandrashekar Vs M. Manjula	D. Danalashmi
12	R.A. 44/2018 (HEARING)		Honnamma Vs T.R.Kumar	B.R.Rangaswamy
13	O.S. 27/2019 (HEARING)		Muddegowda Vs Jayamma	B.H.Jagadeesh
14	R.A. 34/2013 (ARGUMENTS)		BORAI AH Vs NINGAPPA	C.N. NAGANNA
15	R.A. 36/2013 (ARGUMENTS)		GANGAREVAIAH Vs SIDDEGOWDA	NARASIMHAI AH
16	R.A. 45/2017 (ARGUMENTS) IA/1/2017		Gangaiah Vs Honnamma Dead by LRs	D. SathyaNarayana Odeyar
17	R.A. 44/2012 (ARGUMENTS)		RAJANNA Vs VAJRAIAH	NARASIMHAI AH A.R. RANGASWAMY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
18	R.A. 16/2014 (ARGUMENTS)		VENKATESHAIAH SINCE DEAD BY HIS LRS Vs GOVINDAIAH	H.M.ANANTHAKUMARAIAH
19	O.S. 64/2014 (ORDERS)		EXECUTIVE ENGINEER Vs KALAI AH	
11.00 AM to 02.00PM				
20	O.S. 19/2013 (SUMMONS)		A.N.ROOPASHREE Vs GAYATHRI	NARASIMHAIAH
21	EX 88/2013 (SUMMONS)		HEMANTHAKUMAR Vs R.MAHADEVAIAH	G.CHANDRASHEKAR
22	L.A.C. 193/2016 (SUMMONS)		Assistant Commissioner Vs Jogi	
23	R.A. 68/2016 (SUMMONS) IA/1/2016 IA/2/2016		Revamma Vs Venkatesh	R.P. Prakash
24	EX 4/2017 (SUMMONS)		Narayan alias Narayana Gowda Vs Cholamandalam MS General Insurance Co. Ltd.	Venkataramu
25	G and WC 21/2019 (NOTICE)		Mujahid Vs The Senior Accounts Officer.,	HemasudhaReddy
26	M.C. 7/2015 (EVIDENCE)		G. Kalasegowda Vs S.K Nethravati	T.M. Shankar
27	M.C. 46/2015 (EVIDENCE)		K. Priya Vs K. Puneeth @ Puttaraju	S.R. Ramakrishnaiah
28	L.A.C. 190/2016 (EVIDENCE)		Assistant Commissioner Vs Chowdaiah	
29	L.A.C. 229/2016 (EVIDENCE)		Assistant Commissioner Vs Channegowda	
30	L.A.C. 230/2016 (EVIDENCE)		Assistant Commissioner Vs Channegowda	
31	M.V.C. 1276/2016 (EVIDENCE)		Sujatha Vs Jayaramu S.G.	Venkatesh Babu
CROSS EXAMINATION OF PW				
32	M.C. 27/2017 (EVIDENCE)		Guru J.K. Vs Sumithra	Ashwathanarayana H.A.

DEFN EVIDENCE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	O.S. 1/2011 (EVIDENCE)		JAYALAKSHMAMMA Vs BHAGYAMMA	OMKARA MURTHY.G. A.R. RANGASWAMY
Cases listed below are adjourned due to Covid 19				
34	EX 18/2015 (SUMMONS)	24-12-2020 (11.00 AM to 02.00PM)	Shivamma N.J Vs Shivanna B.K	B.G.RAMACHANDRAPRASAD
35	L.A.C. 17/2016 (SUMMONS)	24-12-2020 (11.00 AM to 02.00PM)	Lakkanna Vs The Special Land Acquisition Officer.	P. Mahesh
36	O.S. 73/2020 (SUMMONS) IA/1/2020	24-12-2020 (11.00 AM to 02.00PM)	Pushpa Alias puttamma Vs Mayannagowda	Chandrashekar C.S.
37	R.A. 3/2019 (SUMMONS) IA/1/2019 IA/2/2019	24-12-2020	Manjula Vs Shivamma	G.R. Kalpana
38	O.S. 21/2019 (SUMMONS) IA/1/2019	24-12-2020	Lakshamma Vs Chikkaiah alias Maddaiah	Y.G.Shivanna
39	R.A. 21/2019 (SUMMONS)	24-12-2020	Smt. Lakshmidevi Vs Smt. Jayamma	A.R.Rangaswamy
40	O.S. 33/2019 (SUMMONS)	24-12-2020	Ms. ACE Feeds Pvt. Ltd. Vs Ms. Nexus Well hope Agri Tech international Ltd.	B.K. Venkatakrishna Rao
41	O.S. 73/2019 (SUMMONS)	24-12-2020	Gundaiah Vs Shivamma	Y.R Harsha
42	O.S. 95/2019 (SUMMONS) IA/1/2019	24-12-2020	Smt. Poornima B.G. Vs H.C. Ganganna	B. H Jagadish
43	EX 33/2019 (SUMMONS)	24-12-2020	Kalegowda Vs The Special Land Acquisition officer, Hemavathi Canal Zone, Tumkur	R.K. Radhakrishna
44	R.A. 61/2019 (SUMMONS) IA/1/2019 IA/2/2019	24-12-2020	Janardhana Rao B.N. Vs B.J. Latharani	B.R. Rangaswamy
45	O.S. 156/2019 (SUMMONS)	24-12-2020	Shivaprasad Vs Kadaiah	K. Ravishankar
46	L.A.C. 15/2015 (NOTICE)	24-12-2020	Honnaiah Vs Ex. Engineer Kaveeri Niravari Nigam	B.R. Jagadeesh
47	L.A.C. 41/2015 (NOTICE)	24-12-2020	Sarkari Kharab Sendivana Vs Assistant Commissioner LAO	

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48	L.A.C. 220/2015 (NOTICE)	24-12-2020	Ramanna Vs SLAO	Radhakrishna
49	FDP 5/2015 (NOTICE)	24-12-2020	K.J. Gopala Vs Ningamma dead by Lrs	V. Narendra
50	R.A. 3/2016 (NOTICE)	24-12-2020	Smt. Revamma Vs Boraiah So Late Andanaiah Dead by LR.s	Chikkegowda. C
51	R.A. 16/2016 (NOTICE)	24-12-2020	Krishnappa Vs Smt. Jayamma	Narasimhaiah
52	R.A. 27/2016 (NOTICE)	24-12-2020	C.L. Bettaiah @ C.L.Bettegowda Vs Smt. Boramma	B.R.Rangaswamy
53	EX 1/2017 (NOTICE)	24-12-2020	Sreenivasamurthy Vs Gangaiah	M.Guddappa
54	O.S. 8/2017 (NOTICE) IA/2/2017 IA/1/2017	24-12-2020	Thimmamma Vs Gowramma	H.T. Vasanth Kumar
55	R.A. 14/2017 (NOTICE)	24-12-2020	Ramachandraiah Vs Channamma	D. SathyaNarayana Odeyar
56	EX 29/2017 (NOTICE)	24-12-2020	Gangadharaiah N.R. Vs Rajappa	K.H. Dayananda
57	FDP 2/2017 (NOTICE)	24-12-2020	Channamma Vs Channappa	A.R.Rangaswamy
58	O.S. 12/2018 (NOTICE) IA/1/2018	24-12-2020	Gangarangamma Vs Ramanna	Narasimhaiah
59	EX 38/2018 (NOTICE)	24-12-2020	Smt.Manasa V.R Vs Smt. Jyothi aliyas Vasantha	B.S. Prakasha
60	Misc 4/2018 (NOTICE) IA/1/2018	24-12-2020	Kempanna Vs D.Suresh	Manjuladevi M.V
61	EX 54/2018 (NOTICE)	24-12-2020	Manu Vs Kempaiah	K.H.Dayananda
62	R.A. 31/2018 (NOTICE)	24-12-2020	H.M. Boraiah Vs H.M. Manchegowda	M.Guddappa
63	R.A. 57/2018 (NOTICE)	24-12-2020	Chikkabyategowda Vs Rangaiah	Chandrashekar C.S.

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64	O.S. 14/2019 (NOTICE) IA/1/2019	24-12-2020	Smt. Nethravathi Vs Smt. Sharadamma	Chandre Gowda
65	O.S. 25/2019 (NOTICE)	24-12-2020	Smt. K.Sudha Vs Smt. Ramakka	Rajesh G.A.
66	R.A. 20/2019 (NOTICE) IA/1/2019	24-12-2020	Lakshminarasamma Vs Ramanna	B.R. Rangaswamy
67	R.A. 24/2019 (NOTICE) IA/1/2019	24-12-2020	Shivaraju Vs Shivakumar	C.S.Chandrashekar
68	M.C. 16/2019 (NOTICE)	24-12-2020	B. Rajesh Vs Smt. M.R. Anasuya	R.B.Prakash
69	M.C. 17/2019 (NOTICE)	24-12-2020	Smt. Kavitha K alias Lakshmidevi Vs B.M. Lakshmanagowda	M.Guddappa
70	Misc 4/2019 (NOTICE) IA/3/2019 IA/4/2019 IA/1/2019 IA/5/2019 IA/2/2019	24-12-2020	Venkatamma Vs Gangarajamma	Mahadeva B.G
71	ELEC.C 3/2019 (NOTICE) IA/1/2019	24-12-2020	K.K. Ravi Kumar Vs State Election Commission	B.R. Rangaswamy
72	M.A. 12/2019 (NOTICE)	24-12-2020	Nanamma Vs Sarojamma	N.R. Rajashekar
73	M.A. 15/2019 (NOTICE) IA/1/2019	24-12-2020	Shivanna Vs Rangaswamy M.S	B.R. Rangaswamy
74	Misc 14/2019 (NOTICE)	24-12-2020	Krishnappa Vs Gopala	Chandregowda
75	Misc 18/2019 (NOTICE) IA/1/2019	24-12-2020	The National Insurance Co. Ltd, Tumkur Vs Ramachandraiah	Indramma B.S.
76	O.S. 105/2019 (NOTICE) IA/1/2019	24-12-2020	Ramakrishnaiah Vs Kalaiah	K.Maruthi
77	M.C. 41/2019 (NOTICE)	24-12-2020	M.V. Krishnamurthy alias Raja Vs Smt. Gowramma	B.R. Rangaswamy
78	R.A. 63/2019 (NOTICE) IA/1/2019	24-12-2020	A.N. Nagaraju Vs Gopal Shetty	T.R.Ramesh babu

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
79	EX 41/2019 (NOTICE)	24-12-2020	Chikkamma Vs The Special land Acquisition Officer and CA Bangalore Hassan Railway Line-Tumkur	Krishnaraj
80	EX 42/2019 (NOTICE)	24-12-2020	Usha Vs K.A.Khaleel Pasha	Gangadharaiah A.R
81	EX 43/2019 (NOTICE)	24-12-2020	Ramesh.N.M. Vs K.A.Khaleel Pasha	Gangadharaiah A R
82	EX 49/2019 (NOTICE)	24-12-2020	Canara Bank, Amruthur Branch, Kunigal Taluk represented by its Manager Vs Smt. Lakshmamma A.S.	B.K.V
83	M.A. 1/2020 (NOTICE) IA/1/2020	24-12-2020	Nanjappa Vs Andanaiah	G.R. Kalpana
84	EX 6/2020 (NOTICE)	24-12-2020	Doddaiah Vs The special Land Acquisition officer	R.K.Radhakrishna
85	EX 7/2020 (NOTICE)	24-12-2020	C.Narayanagowda Vs The special Land acquisition officer	Prakash M.L
86	M.A. 14/2020 (NOTICE) IA/1/2020	24-12-2020	Channegowda Vs Smt. Mahadevamma	S.R.Ramakrishnaiah

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		<u>02.45 PM to 05.45PM</u>		
1	C.C. 72/2020 (APPEARANCE OF ACCUSED)		Amruthur Police Station Vs Revanth Rao Alias Rao Alias Rev	App
		<u>11.00 AM to 02.00PM</u>		
2	P.C.R. 1/2017 (EVIDENCE)		Dr. N.T. Murali Vs Chandrashekhar	Venkatesh
3	P.C.R. 2/2017 (EVIDENCE)		Dr. T.N. Murali Vs Prema	Venkatesh
4	P.C.R. 5/2017 (EVIDENCE)		Dr. Murali Vs Gangamma K.N.	
5	P.C.R. 6/2017 (EVIDENCE)		Dr. T.N. Murali Vs Meerashankar K.K.	
6	P.C.R. 7/2017 (EVIDENCE)		Dr. T.N. Murali Vs Lakshmi	
7	P.C.R. 8/2017 (EVIDENCE)		Dr. Murali Vs Savithri	

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<u>02.45 PM to 05.45PM</u>				
SS TO DEFT. BY -SERVICE				
1	O.S. 341/2020 (SUMMONS)		Nagaraja H M Vs Honganooramma aliyas Chikkamma	Shankar T.M
2	O.S. 347/2020 (SUMMONS) IA/1/2020		Thimmmma Vs Gangamma	Abdul Kareem Parvez
STEPS				
3	O.S. 129/2012 (SUMMONS)		ANUSUYAMMA Vs KOTAMMA	B.G.RAMACHANDRAPRASAD K.N. RAMACHANDRAIAH
WRITTEN STATEMENT				
4	O.S. 3/2020 (SUMMONS) IA/1/2020		B R Venkatesh Vs Bettegowda	M.Guddappa
5	O.S. 7/2020 (SUMMONS) IA/1/2020		Anjaneya Murthy M R Vs Gangadharaiah	R Suresh
6	O.S. 311/2020 (SUMMONS) IA/1/2020		Nagaraju M N Vs K V Janardhanaraju	S R Ramakrishnaiah
7	O.S. 489/2018 (NOTICE) IA/1/2018		Rajashekhar.K. Vs Giriyamma	M.Guddappa
8	EX 48/2018 (HEARING)		Sangeetha Vs Gangamma	Shankar T.M
HEARING ON IA				
9	O.S. 169/2020 (ARGUMENTS) IA/1/2020		Byatarangaiah Vs Rangappa	G.R. Kalpana
10	O.S. 207/2012 (ARGUMENTS)		RAMEEZA BI. Vs NINGAMMA.	K.N. SIDDEGOWDA B R RANGASWAMY
ARGUMENTS ON DEFENCE SIDE				
11	O.S. 315/2009 (ARGUMENTS)		MUMTAZ BEGUM Vs MAKBOOL JAN	NAVEEDA SULTHANA. K MUMTAZ AHAMED
12	O.S. 117/2020 (ORDERS) IA/1/2020 IA/2/2020		V M Srinivasagowda Vs Anjana	A.R.Rangaswamy
<u>11.00 AM to 02.00PM</u>				
AMENDMENT				
13	O.S. 139/2017 (SUMMONS)		Ashawini K. Vs M.D.Krishnegowda	D. Danalashmi
AWAIT COMMISSIONER WARRANT/REPORT				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	FDP 9/2008 (SUMMONS)		MARIYANNA Vs NANJUNDAIAH S OF SIDDAIAH SINCE DEAD BY L.RS.	A.R. RANGASWAMY B.T. RANGASWAMY
15	O.S. 501/2019 (HEARING) IA/1/2019		Honnamma Vs Masthamma	Shivanna
CROSS EXAMINATION OF DW				
16	O.S. 191/2016 (EVIDENCE) IA/1/2016		Krishanappa Vs Shivaramegoiwda	Shankar T.M
CROSS EXAMINATION OF PW				
17	O.S. 275/2013 (EVIDENCE) IA/1/2013		AKASH Vs NANJAMMA AND OTHERS	G. R. BETTASWAMY GOWDA
FURTHER EVIDENCE FOR DEFND				
18	O.S. 123/2010 (EVIDENCE)		BEERURIAIAH Vs THIMMAIAIAH	K.N. RAMACHANDRAIAH MUMTAZ AHAMED
FURTHER EVIDENCE FOR PLNTF				
19	O.S. 295/2010 (EVIDENCE)		MAHALINGAIAIAH Vs K KUNDURIAIAH	S.R.RAMAKRISHNAIAIAH A.R. RANGASWAMY
PLNTF EVIDENCE				
20	O.S. 133/2013 (EVIDENCE)		SMT. SAJEEDA BEGUM Vs SMT. SABEERA BEGAUM	
HEARING ON IA				
21	O.S. 217/2020 (ARGUMENTS) IA/1/2020		Rangappa Vs Byatarangaiah	C L vasanth kumar
22	O.S. 37/2015 (DEFENCE EVIDENCE)		A. Ramdas Vs V.M. Ananthaiah	Krishna Raj
Cases listed below are adjourned due to Covid 19				
23	O.S. 151/2020 (SUMMONS) IA/1/2020	30-11-2020	D Rangaswamaiah Vs Jabeeulla Khan	B.R. Rangaswamy
24	O.S. 181/2020 (SUMMONS)	30-11-2020	K.N. Rajanna Vs Jayamma	Krishnamurthy V
25	O.S. 199/2020 (SUMMONS) IA/1/2020	30-11-2020	Lakshminarasimhaiah Vs A E E PWD Kunigal	Venkataramu
26	O.S. 245/2020 (SUMMONS)	30-11-2020	Gangaiah Vs Muniswamaiah	M.Guddappa
27	O.S. 7/2005 (SUMMONS)	15-01-2021	T. RAMESH OTHERS Vs NINGEGOWDA ANOTHER	

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28	O.S. 431/2019 (SUMMONS)	15-01-2021	M Bharathapriya Vs Doddathayamma	Manjunatha B.G
29	Misc 6/2020 (NOTICE) IA/1/2020	15-01-2021	Jayamma Vs Krishna	Venkatesh
30	O.S. 255/2018 (HEARING) IA/1/2018	15-01-2021	C.H.Kumar Vs Shivanna	Shankar T.M
31	O.S. 39/2019 (HEARING) IA/1/2019	15-01-2021	Nanjundaiah Aliyas Chikkamariyappa Vs Nagamma	S R RAMAKRISHNAIAH
32	O.S. 35/2017 (A.D.R.) IA/1/2017	15-01-2021	Bharathi D.N. Vs Parvathamma	B.R. Rangaswamy
33	O.S. 381/2018 (A.D.R.)	15-01-2021	President V.S.S.N.S. Vs H.Gangadharappa	D. SathyaNarayana Odeyar
34	O.S. 117/2019 (A.D.R.) IA/1/2019	15-01-2021	Ramachandra S S Vs Nanjaiah	Chandre Gowda
35	O.S. 247/2015 (EVIDENCE) IA/1/2015	15-01-2021	Kumara Vs K.G.Rajanna	C.S.CHANDRASHEKAR
36	O.S. 221/2016 (EVIDENCE) IA/1/2016	15-01-2021	Chikke Gowda Vs Shankariah	Chandranna K.G
37	O.S. 223/2016 (EVIDENCE) IA/1/2016	15-01-2021	Nanje Gowda @ Appaji Vs Shankaraiah	Chandranna K.G
38	O.S. 417/2017 (EVIDENCE)	15-01-2021	Thimamma Vs Kempamma	Venkataramu
39	O.S. 369/2018 (EVIDENCE)	15-01-2021	Jayamma Vs C.M.Ramadasappa	B.R. Rangaswamy
40	O.S. 143/2019 (EVIDENCE)	15-01-2021	Chandramma Vs Puttaswamy aliyas Puttaswamaiah	Rajesh G.A.
41	O.S. 251/2019 (EVIDENCE)	15-01-2021	Kempegowda Vs Venkataramu	Chandre Gowda
42	O.S. 277/2019 (EVIDENCE) IA/1/2019	15-01-2021	Sowmya Vs Raju	L.V. Vijayakumar
43	O.S. 339/2019 (EVIDENCE)	15-01-2021	Vijayalakshmi B G Vs Guddaiah	Chandrashekar C.S.

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44	O.S. 345/2019 (EVIDENCE) IA/1/2019 IA/2/2019	15-01-2021	Raju Vs Shobha	D. SathyaNarayana Odeyar

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<u>11.00 AM to 02.00PM</u>				
1	CrI.Misc. 211/2020 (NOTICE)		Huchamma Vs The Tahasildar	Harish H.G
2	CrI.Misc. 212/2020 (NOTICE)		Huchamma Vs The Tahasildar	Harish H.G
3	C.C. 1276/2017 (EVIDENCE)		Hanumegowda D.N Vs Yogeesha G.	M.Guddappa
CROSS EXAMINATION OF DW				
4	C.C. 1171/2017 (EVIDENCE)		Suma G Vs Yogeesha G	M.Guddappa
FURTHER EVIDENCE FOR DEFND				
5	CrI.Misc. 181/2017 (EVIDENCE) IA/2/2017 IA/3/2017 IA/1/2017		K.Priya Vs K.Puneetha aliyas Puttaraju	S.R Ramakrishnaiah
6	C.C. 1173/2017 (DEFENCE EVIDENCE)		Gangadharaiah Vs Yogeesha G	M.Guddappa
7	C.C. 135/2014 (ARGUMENTS)		KUNIGAL P.S. Vs SHIVANNA	G P Shivaprasd
Cases listed below are adjourned due to Covid 19				
8	P.C.R. 164/2018 (SUMMONS)	15-01-2021	Ummar Khan Khaleel Vs Samiulla	Abdul Kareem Parvez
9	C.C. 177/2015 (NOTICE)	15-01-2021	N.Mallashetty Vs N.Umesh	K.Nisar Ahamed
10	C.C. 54/2017 (NOTICE)	15-01-2021	H.K.Ramegowda Vs Shabbir	M.A. Chandraiah
11	C.C. 714/2017 (NOTICE)	15-01-2021	K.V.Nagaraju Vs Lohithashva	N.R. Rajashekar
12	C.C. 1400/2017 (NOTICE)	15-01-2021	Gangadhraiah Vs Samiulla	Shivaprasad G.P
13	C.C. 20/2018 (NOTICE)	15-01-2021	Ranganatha B.T Vs Rohit	Rajesh G.A.

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14	C.C. 309/2018 (NOTICE)	15-01-2021	Nagaraju Vs N.Srinivasa	G.R. Kalpana
15	C.C. 374/2018 (NOTICE)	15-01-2021	P. Nagaraju Vs S.G. Hanumanthaiah	Narasimmaiah
16	P.C.R. 287/2018 (NOTICE)	15-01-2021	Shivalingaiah Vs Chandrakala T.S	B.J.Mahaveera
17	C.C. 1479/2019 (NOTICE)	15-01-2021	RaviKumar K R Vs Vasu K L	L.V. Vijayakumar
18	C.C. 311/2019 (HEARING)	15-01-2021	Shivaram K G Vs B S Manjuladevi	Nizam Pasha
19	CrI.Misc. 549/2016 (EVIDENCE)	15-01-2021	Lakshamma aliyas Lakshmidevi Vs Mahendra	D. Danalashmi
20	C.C. 56/2017 (EVIDENCE)	15-01-2021	Manjula D.T Vs Yogeesha G.	M.Guddappa
21	C.C. 1267/2017 (EVIDENCE)	15-01-2021	Gangadharagowda Vs Yogeesha G.	M.Guddappa
22	C.C. 1273/2017 (EVIDENCE)	15-01-2021	Ramanna Vs Yogeesha G	M.Guddappa
23	C.C. 461/2015 (APPEARANCE OF ACCUSED)	15-01-2021	KUNIGAL PS Vs Mohammad Usuff	
24	C.C. 1107/2016 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Vs Anilkumar B.M.	
25	C.C. 1186/2016 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal police Vs Charannayak	
26	C.C. 64/2017 (APPEARANCE OF ACCUSED)	15-01-2021	Prasannakumr H.P Vs Sadiq Pasha	G.N Arun Kumar
27	C.C. 834/2017 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Pradeepa	

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28	C.C. 1202/2017 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Babu Y. Sambrani	
29	C.C. 1407/2017 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Ajgar pasha	
30	C.C. 393/2018 (APPEARANCE OF ACCUSED)	15-01-2021	Prasanna .K. Vs Umesh.D.	Lokesh K.N
31	C.C. 594/2018 (APPEARANCE OF ACCUSED)	15-01-2021	Prasanna K. Vs K.V.Jagadish	Lokesh K.N
32	C.C. 835/2018 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Upendrakumara B.R	A.P.P
33	C.C. 898/2018 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Purnima	A.P.P
34	C.C. 986/2018 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Nagaraju	APP
35	C.C. 1003/2018 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Geetha	A.P.P
36	C.C. 1297/2018 (APPEARANCE OF ACCUSED)	15-01-2021	Kempegowda B.N Vs A.Anand Murthy	Lakshman Shetty
37	C.C. 335/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Ramachandraiah	A.P.P
38	C.C. 409/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Santhosha	A.P.P
39	C.C. 483/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Manjunatha K S	A.P.P
40	C.C. 703/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Mazar Sheik	A.P.P
41	C.C. 832/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Lakshmikanta KL aliyas Kanta	A.P.P
42	C.C. 853/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Shanthosha	A.P.P

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43	C.C. 1146/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Lakshminarayana	A.P.P
44	C.C. 1189/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Ramachandraiah T G	A.P.P
45	C.C. 1461/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Chikkarama	A.P.P
46	C.C. 1465/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Yogesh M B	A.P.P
47	C.C. 1474/2019 (APPEARANCE OF ACCUSED)	15-01-2021	Kunigal Police Station Vs Devaraja Reddy K N	A.P.P
48	P.C.R. 141/2020 (FIRST HEARING)	15-01-2021	M/s. Spoorthi Finance Corporation Vs Sudha	B.R. Rangaswamy
49	C.C. 131/2015 (EVIDENCE)	15-01-2021	Kunigal police Vs Manjegowda	
50	C.C. 323/2015 (EVIDENCE)	15-01-2021	Kunigal Police Vs Chethana	
51	C.C. 472/2015 (EVIDENCE)	15-01-2021	Kunigal Police Vs Siddlingaiah	
52	C.C. 517/2015 (EVIDENCE)	15-01-2021	Kunigal Police Vs Rajanna	
53	C.C. 800/2015 (EVIDENCE)	15-01-2021	KUNIGAL PS Vs Rohit aliyas Tommy	
54	C.C. 958/2015 (EVIDENCE)	15-01-2021	KUNIGAL PS Vs Ansar pasha	
55	C.C. 1003/2015 (EVIDENCE)	15-01-2021	Mohan.K. Vs Saraswathamma	Nizam Pasha
56	C.C. 1015/2015 (EVIDENCE)	15-01-2021	KUNIGAL. P.S. Vs Lingadevegowda T.S.	

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57	C.C. 158/2016 (EVIDENCE)	15-01-2021	KUNIGAL P.S. Vs Nagaraja	
58	C.C. 159/2016 (EVIDENCE)	15-01-2021	KUNIGAL P.S. Vs Ramanna	
59	C.C. 288/2016 (EVIDENCE)	15-01-2021	Kuniagal P.S. Vs Subbegowda C.C.	
60	C.C. 349/2016 (EVIDENCE)	15-01-2021	KUNIGAL P.S. Vs Keshavamurthy V.G.	
61	C.C. 351/2016 (EVIDENCE)	15-01-2021	KUNIGAL P.S. Vs Hemantha	
62	C.C. 640/2016 (EVIDENCE)	15-01-2021	Kunigal police Vs Akshatha Basanna Nadigar	
63	C.C. 675/2016 (EVIDENCE)	15-01-2021	Kunigal Police Vs Ramesh N.G	Harsha B.S
64	C.C. 993/2016 (EVIDENCE)	15-01-2021	Kunigal Police Vs Sathees S.M	
65	C.C. 1065/2016 (EVIDENCE)	15-01-2021	Kunigal police Vs Raju	
66	C.C. 1143/2016 (EVIDENCE)	15-01-2021	Kunigal Police Vs Prabhusrinivasa aliyas Chinni	
67	C.C. 1149/2016 (EVIDENCE)	15-01-2021	Kunigal police Vs Ganganna H.V	
68	C.C. 1239/2016 (EVIDENCE)	15-01-2021	Kunigal police Vs Shobharani	
69	C.C. 1245/2016 (EVIDENCE)	15-01-2021	Kunigal police Vs Thammanna gowda	
70	C.C. 1385/2016 (EVIDENCE)	15-01-2021	Kunigal Police Vs Rangamma	
71	C.C. 1388/2016 (EVIDENCE)	15-01-2021	Kunigal Police Vs Srinivas	

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72	C.C. 79/2017 (EVIDENCE)	15-01-2021	Kunigal Police Vs Manjunatha K.R	
73	C.C. 218/2017 (EVIDENCE)	15-01-2021	Kunigal Police Vs Srinivas K.A	
74	C.C. 415/2017 (EVIDENCE)	15-01-2021	Kunigal Police Vs Dileepa	
75	C.C. 709/2017 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Chikkanna	
76	C.C. 725/2017 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Muniswamy K.H.	
77	C.C. 826/2017 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Rudramuni N	
78	C.C. 958/2017 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Channagiri	
79	C.C. 1394/2017 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Saleem aliya Saleem Khan	
80	C.C. 1411/2017 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Mahesha	
81	C.C. 79/2018 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Lokesh K.V	
82	C.C. 163/2018 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Yogaraj	
83	C.C. 301/2018 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Sridhar R	
84	C.C. 344/2018 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Yshavanth	
85	C.C. 1188/2018 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Lakshmamma	APP
86	C.C. 1190/2018 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Manjunatha alias Manjegowda	APP

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87	C.C. 1316/2018 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Girish.T.V.	Kunigal PS
88	C.C. 1381/2018 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Bettaswamy	A.P.P
89	C.C. 327/2019 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Shesha	A.P.P
90	C.C. 430/2019 (EVIDENCE)	15-01-2021	Kunigal Police Station Vs Srinivas K.	A.P.P.

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CROSS EXAMINATION OF DW				
1	O.S. 148/2015 (EVIDENCE) IA/1/2015		Abdul Kareem Vs Mohammed Asham	J.Ranganath
CROSS EXAMINATION OF PW				
2	O.S. 376/2014 (EVIDENCE)		KEMPAMMA Vs Y.P. CHANDRASHEKARAI AH	D. SATHYANARAYANA
3	O.S. 258/2015 (EVIDENCE) IA/1/2015		Muniyamma Vs Giriyamma	L.V. Vijayakumar
4	O.S. 414/2015 (EVIDENCE) IA/1/2015		Smt. Savithramma Vs Shivanna	G.A.Rajesh
<u>11.00 AM to 02.00PM</u>				
5	O.S. 414/2012 (SUMMONS)		VENKATESH Vs BOREGOWDA@ KRISHNAMURTHY	K.C. RAJANNA
AMENDMENT				
6	O.S. 380/2020 (SUMMONS)		Fharhath Unnisa Vs Alim	Singaiah S.H
SS TO DEFT. BY RPAD				
7	O.S. 208/2008 (SUMMONS)		REVAMMA Vs K P JAGADEESHA	K.G.NARAYANA A.R. RANGASWAMY
STEPS				
8	O.S. 42/2011 (SUMMONS)		KRISHNA Vs CHANDRAMMA	Y.H.DEVARAJ B R RANGASWAMY
9	O.S. 124/2014 (HEARING) IA/1/2014		RANGASWAMY Vs KALASHANAI AH	
10	O.S. 64/2009 (A.D.R.)		KADAMMA Vs BILIYAPPA	G.R. KALPANA NARASIMHAI AH
11	O.S. 432/2012 (A.D.R.)		GIRIYAMMA Vs NAGALINGAMMA	C.CHANDRAGOWDA NARASIMHAI AH
CROSS EXAMINATION OF DW				
12	O.S. 48/2010 (EVIDENCE)		ERAMMA and OTHERS Vs BORAI AH and OTHERS	

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13	O.S. 244/2014 (EVIDENCE) IA/1/2014		SHANTHAMMA Vs KALASAMMA	M.R. PUTTRAJU
CROSS EXAMINATION OF PW				
14	O.S. 304/2010 (EVIDENCE)		BORAIAH Vs VENKATACHALA	B.R. BASAVARAJU
15	O.S. 244/2013 (EVIDENCE) IA/1/2013		CHANNABYREGOWDA Vs KARIYAPPA	K.M. THIMMAPPA B.K. RANGASWAMY
16	O.S. 320/2014 (EVIDENCE)		B.H. HONNEGOWDA Vs B.H. NAGARAJU	C.S.CHANDRASHEKAR
FURTHER EVIDENCE FOR DEFND				
17	O.S. 332/2009 (EVIDENCE)		CHOWDAMMA Vs NINGAPPA	A.R. RANGASWAMY NARASIMHAIAH
ARGUMENTS BY ADV. DEFTS.				
18	O.S. 38/2009 (ARGUMENTS)		H R NAGENDRA Vs CHANNIAIAH	M.GUDDAPPA NARASIMHAIAH
19	O.S. 46/2012 (ARGUMENTS)		KADHAR MOHIDDIN Vs MOHAMMED PERSAB	K.L. LOKESH S.R. RAMAKRISHNAIAH
Cases listed below are adjourned due to Covid 19				
20	O.S. 38/2020 (SUMMONS)	24-12-2020	B K Suresh Vs Ningamma	D. SathyaNarayana Odeyar
21	O.S. 12/2017 (APPEARANCE OF PARTY) IA/1/2017	24-12-2020	Shanthamma Vs Kunnegowda	M.Guddappa
22	O.S. 70/2016 (HEARING)	24-12-2020	Narasmma Vs Puttamma	D.K.Kumar
23	FDP 27/2018 (HEARING)	24-12-2020	Kaveri Grameena Bank Vs Chandrashekar	Lakshmana
24	O.S. 2/2019 (HEARING) IA/1/2019	24-12-2020	Venkateshaiah Vs Ravi	B.K.V
25	FDP 4/2019 (EVIDENCE)	24-12-2020	Rajamma Vs Santhamma	B.R. Rangaswamy
26	O.S. 222/2011 (ARGUMENTS)	24-12-2020	SHANTHAMMA Vs KALASHANAIAH	R.V.DODDASHANIAH. C.CHANDRAGOWDA

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27	O.S. 446/2019 (ARGUMENTS) IA/1/2019 IA/2/2019	24-12-2020	Sharadamma Vs H C Chaluvanarayana	A.R.Rangaswamy
28	O.S. 406/2020 (FIRST HEARING) IA/1/2020	24-12-2020	Rangamma Vs Gangamunaiah	K.H. Girishbabu

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1	C.C. 544/2017 (A.D.R.)		Parasmal Vs Nanjaiiah H.M	
2	C.C. 719/2012 (EVIDENCE)		HULIYURDURGA Vs GANGADHARA	S.U.SINGRIGOWDA
3	C.C. 1054/2012 (EVIDENCE)		AMRUTHUR Vs MAHALINGAIAH	CHIKKEGOWDA
4	CrI.Misc. 412/2013 (ARGUMENTS)		L.GAYATHRIDEVI Vs H.T. LAKSHMINARAYANA	B.R. BASAVARAJU
5	CrI.Misc. 199/2020 (ARGUMENTS) IA/1/2020		Jayalakshmi Vs Kempavaradaiah alias Kemparaju	B. H Jagadish
6	C.C. 1017/2013 (APPEARANCE OF ACCUSED)		T. B. TIMMAPPA Vs MOHAMED SAMIULLA	L.V.VIJAYAKUMAR
7	C.C. 1151/2017 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police Station Vs Suresha	
8	C.C. 962/2018 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police Station Vs Ananda	A.P.P
9	C.C. 987/2014 (ACCUSED STATEMENT u/s 313 CrPC)		Amruthur police Vs Ramachandra	
10	C.C. 382/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Amruthur Police Vs Nizam Uddin K.	
11	C.C. 264/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Amruthur PS Vs Bettaiah	
Cases listed below are adjourned due to Covid 19				
12	C.C. 153/2020 (SUMMONS)	22-12-2020	Amruthur Police Station Vs Shinivasa	A.P.P
13	C.C. 166/2020 (SUMMONS)	22-12-2020	Huliyurdurga Police Station Vs K Venkatesha	A.P.P

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14	C.C. 526/2015 (NOTICE)	22-12-2020	AMRUTHUR P.S. Vs Hanumathappa B.Kolivada	
15	Crl.Misc. 88/2018 (NOTICE)	22-12-2020	Varalakshmi Vs Prakash	D.S. Chandrashekar
16	Crl.Misc. 573/2015 (APPEARANCE OF PARTY)	22-12-2020	Girigamma Vs Singrigowda	Jayaramaiah .N
17	C.C. 49/2020 (HEARING)	22-12-2020	Amruthur Police Station Vs Prathap M V	A.P.P
18	C.C. 783/2017 (A.D.R.)	22-12-2020	Chikkakaduraiah Vs Vahajayaram	Umesh
19	C.C. 531/2013 (EVIDENCE)	22-12-2020	HULIYURDURGA PS Vs Govindaiah	K.N.Siddegowda
20	C.C. 1355/2016 (EVIDENCE)	22-12-2020	Rajesh J.C Vs Purushothamma	Thammanagowda
21	Crl.Misc. 323/2017 (EVIDENCE)	22-12-2020	Shashikala U.B aliyas Chowdamma Vs Siddalingaiah aliyas Siddu	Venkataramu
22	P.C.R. 364/2017 (EVIDENCE)	22-12-2020	Gangaiah Vs A.T. Srinivas	V. Narendra
23	C.C. 1375/2017 (EVIDENCE)	22-12-2020	Huliyurdurga Police Station Vs Umesha	
24	C.C. 1369/2018 (EVIDENCE)	22-12-2020	Huliyurdurga Police Station Vs Hulluraiah	APP
25	C.C. 1413/2018 (EVIDENCE)	22-12-2020	Amruthur Police Station Vs Prema	A.P.P
26	Crl.Misc. 259/2019 (EVIDENCE)	22-12-2020	Honnamma Vs The Tahasildar	Y K Yallaiah
27	C.C. 1252/2016 (APPEARANCE OF ACCUSED)	22-12-2020	HDPS Vs Rupeeshakumar	
28	C.C. 256/2017 (APPEARANCE OF ACCUSED)	22-12-2020	HDPS Vs Mahendar K	

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29	C.C. 982/2017 (APPEARANCE OF ACCUSED)	22-12-2020	Syed Peer Vs Ali	Lingaraju V.G
30	C.C. 1372/2017 (APPEARANCE OF ACCUSED)	22-12-2020	Naganna Vs Kumara	Nisar Ahamed
31	C.C. 178/2018 (APPEARANCE OF ACCUSED)	22-12-2020	Amruthur Police Station Vs Manjunatha M.G	
32	C.C. 716/2018 (APPEARANCE OF ACCUSED)	22-12-2020	N.G.Channarayappa Vs Rudrappa	Rajesh G.A.
33	C.C. 736/2018 (APPEARANCE OF ACCUSED)	22-12-2020	Nagaraj S.V. Vs Girisha G.T.	Harish H.G
34	C.C. 1057/2018 (APPEARANCE OF ACCUSED)	22-12-2020	Ramakrishna Vs Gangamma	B.R. Rangaswamy
35	C.C. 1184/2018 (APPEARANCE OF ACCUSED)	22-12-2020	H.V. Nagaraju Vs K. Indrakumar	Shivanna
36	C.C. 20/2019 (APPEARANCE OF ACCUSED)	22-12-2020	Huliyurdurga Police Station Vs Kumara	APP
37	C.C. 47/2019 (APPEARANCE OF ACCUSED)	22-12-2020	Amruthur Police Station Vs Raja	A.P.P
38	C.C. 433/2019 (APPEARANCE OF ACCUSED)	22-12-2020	Huliyurdurga Police Station Vs Nagaraju	A.P.P
39	C.C. 437/2019 (APPEARANCE OF ACCUSED)	22-12-2020	Huliyurdurga Police Station Vs Manchappa	A.P.P
40	C.C. 67/2020 (APPEARANCE OF ACCUSED)	22-12-2020	Amruthur Police Station Vs Kempegowd	A.P.P
41	C.C. 458/2020 (APPEARANCE OF ACCUSED)	22-12-2020	Huliyurdurga Police Station Vs Ranganath B H	A.P.P
42	C.C. 459/2020 (APPEARANCE OF ACCUSED)	22-12-2020	Huliyurdurga Police Station Vs Nagaraja G	A.P.P
43	C.C. 460/2020 (APPEARANCE OF ACCUSED)	22-12-2020	Huliyurdurga Police Station Vs Vasantha	A.P.P

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44	C.C. 461/2020 (APPEARANCE OF ACCUSED)	22-12-2020	Huliyurdurga Police Station Vs Ramaligaiah	A.P.P
45	C.C. 548/2020 (APPEARANCE OF ACCUSED)	22-12-2020	Amruthur Police Station Vs Ramu	A.P.P
46	C.C. 550/2020 (APPEARANCE OF ACCUSED)	22-12-2020	Amruthur Police Station Vs Lavakumar H C	A.P.P
47	C.C. 764/2018 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Huliyurdurga Police Station Vs Jagadhesh alias Jagha	APP
48	C.C. 980/2018 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Huliyurdurga Police Station Vs Dhananjaya	APP
49	C.C. 1034/2018 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Amruthur Police Station Vs Abhishek	APP
50	C.C. 1138/2018 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Amruthur Police Station Vs Hanumegowda	APP
51	C.C. 1375/2018 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Huliyurdurga Police Station Vs Manchegowda	APP
52	C.C. 10/2019 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Huliyurdurga Police Station Vs Ramesha.A.G.	APP
53	C.C. 533/2019 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Amruthur Police Station Vs Ravikumar P V	A.P.P
54	C.C. 659/2019 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Huliyurdurga Police Station Vs Mahamed Sardar Pasha	A.P.P
55	C.C. 799/2019 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Amruthur Police Station Vs Shivakumar H S	A.P.P
56	C.C. 1158/2019 (FRAMING OF CHARGE OR PLEA)	22-12-2020	Excise Police Vs Narasimhaiah	A.P.P
57	C.C. 816/2017 (EVIDENCE)	22-12-2020	Huliyurdurga Police Station Vs Shashikala	
58	P.C.R. 170/2019 (ARGUMENTS)	22-12-2020	Rajashekharamurthy Vs Shivaraju	Narasimmaiah

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